

National Company Law Tribunal

Allahabad Bench

CP NO. 71/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Bank of Baroda v/s Rotonac Exports Pvt Ltd  
SECTION OF THE COMPANIES ACT: U/S 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr. Anug Khame	Sr. Adv.	Applicant	Rahul Agamwal
2.	Rahul Agamwal	Adv		
3.	Dinesh Koder	adv.	respondent	
4.	Mr. Navin S. S. S.	Sr. Adv.	respondent	

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Arguments on the part of both the parties are heard. Judgment is reserved.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated:23.08.2017

Typed by:  
Kavya Prakash